

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP No. 08/131/ND/17**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
05.02.2018**

**NAME OF THE COMPANY: M/s Mera Gao Micro Grid Power Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 131**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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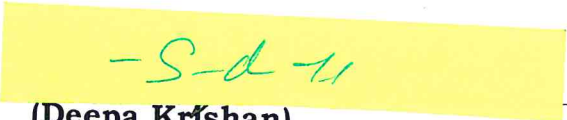
For the Petitioner (s) : Mr. Krishna Kr. Singh, PCS


For the Respondent (s) : Mr. Manish Raj, Company Prosecutor, ROC, Delhi

**ORDER**

Mr. Manish Raj, CP for RD submits that the matter has been referred to the Ministry of Corporate Affairs and some more time is prayed for filing the report of the RD.

To come up on 8<sup>th</sup> March, 2018 in both the matters.

  
**(Deepa Krishan)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**